

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

118.I.A. 1494/2022
I.A. 2336/2020
IN
C.P.(IB)-4312(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: Bank of Baroda

V/s.

Asahi Industries Ltd & Ors

Appearance:

Adv. Lokesh Malik for Respondent NO 8 and 11 in IA 2336 and 1494, Adv. Milan Negi for R-3, Adv. Prateek Gupta for Respondent No. 4, 5 and 10 are present through VC.

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 1494/2022

Ld. Counsel for the R-3 submits that he does not wish to file reply. List on **13.06.2024** for final hearing at 03.00 PM.

Parties are directed to complete the pleading before the next date of by exchanging the copy on each other.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)